## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

Appeal No. 186/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Blueline Power Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: None

## **ORDER**

Notice to the ROC as well as to the Income Tax Department through Standing Counsel, returnable on 7th December, 2017. Dasti as well.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)